

HIGH COURT OF SIKKIM
GANGTOK

No. 31/HCS

Date: 25.08.2017

NOTIFICATION

In clarification of the earlier Notification No. 15/HCS, dated 31.05.2017, the Special Cell specified at item No. [14] is constituted under Part B (ii) of Agenda Item No. 2 of the Chief Justices' Conference, 2016, to monitor the process of filling up of the vacancies in the District Judiciary and also to ensure that the posts of administrative staff in the District Judiciary are filled up at the earliest.

The composition of the "**Special Cell**" shall remain as before.

By Order,

Sd/-
(*N.G Sherpa*)
REGISTRAR GENERAL

Memo No.: V(43)Confdl/HCS/5213-74

Dated: 25.08.2017

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi – 110 201.
2. The Secretary to the Government of India, Ministry of Home Affairs New Delhi.
3. The Registrar General, all High Courts of India.
4. The Joint Registrar –cum- Sr. Judgment Writer/PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
5. The PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
6. The P.S to Hon'ble Judge, High Court of Sikkim.
7. The Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
8. The Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
9. The Chief Secretary, Government of Sikkim, Gangtok.
10. The District & Sessions Judge (West) at Gyalshing.
11. The District & Sessions Judge (North) at Mangan.
12. The District & Sessions Judge (East) at Gangtok.
13. The District & Sessions Judge (South) at Namchi.
14. The District & Sessions Judge (Spl. Div.-I)I/C at Gangtok.
15. The District & Sessions Judge (Spl. Div.-II)I/C at Gangtok.
16. The Legal Remembrancer-cum- Law Secretary, Government of Sikkim, Gangtok.
17. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.

18. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
19. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
20. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
21. The Civil Judge-cum- Judicial Magistrate (South)I/C at Namchi.
22. The Civil Judge-cum- Judicial Magistrate (North) I/C at Mangan.
23. The Civil Judge-cum- Judicial Magistrate (West)I/C at Gyalshing.
24. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
25. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.
26. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim.
27. The District Magistrate (East) at Gangtok.
28. The District Magistrate (West) at Gyalshing.
29. The District Magistrate (North) at Mangan.
30. The District Magistrate (South) at Namchi.
31. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
32. The Special Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
33. All Section In-charge, High Court of Sikkim, Gangtok.
34. The Computer Cell, High Court of Sikkim, Gangtok.
35. Notice Board,
36. Guard file &
37. File.

REGISTRAR